

DIVISION BENCH  
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/129(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SANJIV BHAYANA (SOLE PROPRIETOR OF BHAYANA REALTORS INC) VS ASHIANA DWELLINGS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

**ORDER**

1. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
2. Reply affidavit, if any, be filed within two weeks thereafter. Hard copy of the petition be made available by tomorrow.
3. Post this matter on **2/7/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**